

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 75
TO BE ANSWERED ON 04.02.2019

STATUS OF DISTRICT MINERAL FOUNDATIONS (DMFs)

75. SHRI HUSAIN DALWAI:

Will the Minister of MINES be pleased to state:

- (a) details of the status of establishment of District Mineral Foundations (DMFs) in each of the districts affected by mining operations and details of action taken against States not establishing DMFs;
- (b) the amount of funds held by DMFs district-wise, the per cent utilization of these funds, and the details of projects funded by DMFs;
- (c) whether an oversight mechanism exists to prevent diversion of funds to purposes other than welfare of people in mining districts, if so, details thereof; and
- (d) whether Ministry has come across incidents of Companies not contributing to DMFs, if so, details thereof and action taken thereon?

ANSWER

THE MINISTER OF STATE FOR MINES AND COAL
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a)to(d): As per information provided by the State Governments for implementation of DMF/PMKKKY, DMFs have been established in 557 districts of 21 major minerals producing States. The details of State wise DMFs establishment, fund collection under DMF, percentage of utilisation, No. of Project Sanctioned, Amount sanctioned, Amount spent and percentage utilisation by the DMFs of respective State Governments are at **Annexure-I**.

The object of the DMF is to work for the interest and benefit of people and areas affected by mining related operations. PMKKKY is implemented through the funds accrued to DMF. PMKKKY guidelines prescribes that the developmental and welfare activities to be taken up by the DMFs under the PMKKKY should be, as far as possible, in the nature of complementing the ongoing schemes/projects being funded by the State as well Central Government. However, without prejudice to the powers of the Foundation, efforts shall be made to achieve convergence with the State and the District Plans so that the activities taken up by the Foundation supplement the development and welfare activities and are treated as extra-budgetary resources for the State Plan. States have constituted Governing Council & Management Committee for DMF to approve the projects under DMF/PMKKKY as per prescribed guidelines.

S.No	State	Total No. of Districts in State	Total Number of districts in which DMF has been set up	Total amount collected under DMF (In Rs. Crore)	Amount Allocated (In Rs. Crore)	Amount Spent (In Rs. Crore)	Amount Spent (In %)	No. of Projects sanctioned
1	Andhra Pradesh	13	13	612.94	430.44	98.83	16.12	8492
2	Chhattisgarh	27	27	3336.29	4387.03	2488.61	74.59	31713
3	Goa	2	2	186.94	3.22	1.00	0.53	2
4	Gujarat	33	32	458.48	367.73	130.24	28.41	9203
5	Jharkhand	24	24	3426.69	2079.05	750.83	21.91	1214
6	Karnataka	30	30	1272.78	638.42	54.31	4.27	1507
7	Maharashtra	36	35	1066.03	408.95	157.76	14.80	1640
8	Madhya Pradesh	51	51	1983.22	1649.71	528.05	26.63	7725
9	Odisha	30	30	5838.26	5128.25	933.88	16.00	9829
10	Rajasthan	33	33	2340.05	2295.01	438.89	18.76	14050
11	Tamilnadu	32	30	378.08	179.98	18.68	4.94	1112
12	Telangana	31	30	2028.87	388.81	29.32	1.45	7477
13	Assam	33	33	53.17	31.22	0.05	0.10	172
14	Bihar	38	38	39.39	3.25	0.38	0.95	17
15	Himachal Pradesh	12	12	96.49	2.67	0.00	0.00	21
16	Jammu & Kashmir	22	22	22.39	1.66	0.00	0.00	29
17	Kerala	14	0	9.97	0.00	0.00	0.00	0
18	Meghalaya	11	5	30.07	0.00	0.00	0.00	0
19	Uttarakhand	13	13	21.02	8.20	0.47	2.24	368
20	Uttar Pradesh	75	75	378.84	182.87	94.86	25.04	251
21	West Bengal	23	22	26.16	2.93	0.36	1.38	52
Grand Total		583	557	23606.14	18189.39	5726.50	24.26	94874